National Company Law Tribunal Allahabad Bench Allahabad

CP No. 99(ND)/2012 TP19/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016.

NAME OF THE COMPANY: Sh. Bharat Kumar Agarwal

Vs.

M/s Bankhandi Nath Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. VINAYAK MITHAL ADVOCATE PETITIONER Linguist Withal

2. SATYAGIT MUKERIJ ARMOCAGE RESPONDENT HALLY

Order dated 10.08.2016

CP NO. 99 (ND)/12 Sh. Bharat Kumar Agarwal Vs. M/s Bankhandi Nath Developers Pvt Ltd

Learned Counsel for petitioner in CP No. 99 filed Vakalatnama in the case and for respondent in CP No. 86; whereas, learned counsel for the opposite party in both the matters requested time for filing Vakalatnama. As agreed by both the counsels matters are to be listed for final hearing on 8.9.2016. In the meanwhile, learned counsel for opposite party both the matters has to file vakalatnama. Both sides are informed to file synopsis (list of dates and events) well in advance besides furnishing two additional copies of paper books after due intimation to the other side.

List the matter on 8.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)